

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 213 of 2020**

**IN THE MATTER OF:**

**Praveen Kumar Sharma**

**...Appellant**

**Versus**

**Arcee Trading Corporation & Ors.**

**...Respondents**

**For Appellant: Mr. S.K. Sharma and Mr. Sabhay Choudhary, Advocates.**

**For Respondent: Mr. B.K. Gautam and Mr. Tanmay Rastogi, Advocates.**

**O R D E R**

**04.03.2020** List the Appeal 'For Admission (After Notice)' on **20<sup>th</sup> March, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)